GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 455

TO BE ANSWERED ON THE 30th NOVEMBER, 2021/AGRAHAYANA 9,1943 (SAKA)

MAOIST VIOLENCE

455. SHRI RAVNEET SINGH BITTU: SHRI BHOLANATH (B.P. SAROJ):

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Government has recently held a meeting with the Chief Ministers of Maoist-hit States in the country;

(b) if so, the details thereof;

(c) the details of the total number of incidents and deaths in the country due to Maoist related violence during the last three years, State/UT-wise;

(d) whether the Government has formulated any comprehensive strategy to completely eradicate Maoist-related violence in the country; and

(e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a & b) Yes, Sir. A meeting was held with Chief Ministers/ Ministers and Senior Officers of 10 Left Wing Affected States on 26.09.2021 to review the current scenario of LWE in the Country, security initiatives and development measures under taken to address the left wing extremism. (c) The number of LWE related violence incidents and resultant deaths during last 03 years are given in Annexure-1

(d & e) As per Seventh Schedule of the Constitution of India, subjects of Police and Public Order are with the State Governments. However, to address the LWE menace holistically, a National Policy and Action Plan was formulated in 2015 to address Left Wing Extremism (LWE). It envisages a multi-pronged strategy involving security related measures, development interventions, ensuring rights and entitlements of local communities etc.

On security front, the Central Government assists the LWE affected States by providing Central Armed Police Force battalions, training, funds for modernization of State police forces, equipment & arms, sharing of intelligence, construction of Fortified Police Stations etc;

On development side, the Central Government has taken various measures particularly for expansion of road network, improving the mobile connectivity, improving network of banks, post offices, skill development and education facilities in the LWE areas. The Gol provides funds for capacity building of the LWE affected States, under various schemes like Security Related Expenditure (SRE) Scheme, Special Infrastructure Scheme (SIS), to fight the LWE menace effectively. Funds are also provided to the States under 'Special Central Assistance (SCA)' to fill the critical gaps in public infrastructure and services.

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ANNEXURE-1

LWE RELATED VIOLENCE & RESULTANT DEATHS

State/UT	2018		2019		2020		2021 (Up to 15.11.2021)	
	Incidents	Deaths	Incidents	Deaths	Incidents	Deaths	Incidents	Deaths
Andhra Pradesh	12	3	18	5	12	4	10	1
Bihar	59	15	62	17	26	8	23	6
Chhattisgarh	392	153	263	77	315	111	214	91
Jharkhand	205	43	200	54	199	39	98	21
M.P.	4	0	5	2	16	2	15	3
Maharashtra	75	12	66	34	30	8	28	5
Odisha	75	12	45	11	50	9	30	3
Telangana	11	2	8	2	15	2	3	0
Uttar Pradesh	0	0	0	0	0	0	0	0
West Bengal	0	0	0	0	0	0	0	0
Kerala	0	0	3	0	2	0	0	0
Others	0	0	0	0	0	0	0	0
TOTAL	833	240	670	202	665	183	421	130